

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.70/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Nam	e of the Company	Madanlal Agarwal & Or -Versus- R.P.Warehouse & Tea	rs. Industries Limited & Ors.	3
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mrs. Menje Shuteria, Advocate Resp. No. 1 to 7.

Mr. Rajanshi Sutto Advocate "

Mr. Rani Bopa, Advocato "

21/7/17 Buta

MR. R. BANERSI SRADU FOR letitroren ?
MR. A. CHOVOLOKY
MR. N. DASGORIA

1 21/7/12

2\.07.2017 - C.P. No. 70 / 2017 - Madanlal Agrawal & Others. -Versus- R.P. Warehouse & Tea Industries Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner as well as Respondent Nos. 1 to 7 are present.

The matter is under settlement both sides fairly prayed for some time prayer is allowed.

Fixed on 03.08.2017.

(MANORAMA KUMARI) MEMBER (J)